

Violation of Rules

2683. KUNWAR SARVARAJ SINGH : Will the PRIME MINISTER be pleased to state :

(a) whether the memorials of Mahatma Gandhi, Pt. Nehru and other Prime Ministers are governed by any Parliamentary Act and rules made thereunder; and

(b) if so, whether any violation of the governing statute has been brought to the notice of the Government?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) Rajghat, the Samadhi of Mahatma Gandhi is governed by the Rajghat Samadhi Act, 1951. No such Act has been passed by the Parliament in respect of samadhi of Pt. Nehru or any other Prime Minister located in Delhi.

(b) No, Sir.

Generation of Power

2684. SHRI ISWAR PRASANNA HAZARIKA : Will the PRIME MINISTER be pleased to state :

(a) the addition to the power generation capacity achieved during 1994-95 and 1995-96;

(b) whether each new power generation unit included during the period was declared to be in commercial operation;

(c) if so, the effective dates of commercial operation of each such unit together with dates of commissioning;

(d) whether the total capacity commissioned or only capacity declared commercial is taken as denominator in determining the Plant Load Factor for the country as a whole; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI) : (a) to (e) Information is being collected and will be laid on the Table of the House.

[Translation]

Drought in Madhya Pradesh

2685. DR. LAXMINARAYAN PANDEY : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the Chhattisgarh region of Madhya Pradesh was hit by a severe drought;

(b) if so, whether thousands of people migrated from the villages due to this severe drought and many deaths were also reported; and

(c) if so, the details of assistance provided or action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) According to the information received from the Government of Madhya Pradesh, 25 Tehsils in 7 districts are affected by drought conditions in varying degree in the State. The districts affected in Chhattisgarh region include Raipur, Durg, Rajnandgaon and Ragarh.

(b) The State Government has not reported any migration of persons or death due to drought conditions.

(c) The State Government is undertaking various measures to tackle the situation including gearing up labour intensive works, distribution of seeds for sowing Rabi crops, suspension of recovery of Government Cooperative dues and land revenues. Government of India have released an amount of Rs. 38.31 crores during 1996-97 as Central share of Calamity Relief Fund to Government of Madhya Pradesh for relief and rehabilitation measures in the wake of natural calamities including drought.

Works in Bareilly

2686. SHRI SANTOSH KUMAR GANGWAR : Will the PRIME MINISTER be pleased to state :

(a) the names of the works being carried out in Bareilly-Counter Magnet City for development under the National Capital Region; and

(b) the number of works undertaken during the last five years?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) Bareilly town has been identified as one of the Counter Magnet outside the National Capital Region as per Regional Plan-2001. Normally, the development programmes in Counter Magnet towns are taken up by the State Governments through their agencies which are supplemented by the schemes taken up through the Development Fund financed jointly by the NCR Planning Board and the State Government.

(b) The works being undertaken through the Development Fund are :-

(i) Transport Nagar (Shahjahan Road)

(ii) Rampur Road Residential Scheme.

[English]

MPLADS - Interest Accrues

2687. SHRI DWARAKA NATH DAS : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether the Government are aware that interest accrued on MPLAD Fund remains idle with the